

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AMARAVATI**

SUB: Nomination of all the Judicial Officers working in the District Judiciary for participating in the Capacity Building Phase-III Training Programme ECT_13_2024 on 01.03.2025 (Saturday) from 10.00 A.M. to 05.00 PM for the benefit of all the Judicial Officers working in the District Judiciary – **Revised Venue for the training to the Officers of the Cluster Districts of West Godavari and East Godavari - Orders Issued - Regarding.**

READ: 1. Letter ROC No.97/2022-CPS, dated 13.02.2025 from the Registrar General, High Court of Andhra Pradesh.
2. High Court's Proceedings Roc.No.179/2025-B.Spl., dated 25.02.2025.
3. Letter Dis.No.1884, dated 25.02.2025 from the Principal District and Sessions Judge, East Godavari at Rajamahendravaram.

ORDER ROC.NO.179/2025-B.SPL. DATED:28.02.2025

In continuation of High Court's Proceedings 2nd read above, the High Court made the following order:-

The venue to the Officers of Cluster Districts of West Godavari and East Godavari for participating in the Capacity Building Phase-III Training Programme ECT_13_2024 on 01.03.2025 (Saturday) from 10.00 A.M. to 05.00 P.M. is **1st floor of the DLSA Building, Principal District Court Complex, Rajamahendravaram** instead of Techno Sphere Lab, Science Block, Government College Autonomous, Central Jail Road, Y Junction, Rajamahendravaram.

Therefore the Officers belonging to cluster Districts of West Godavari and East Godavari are directed to attend for the said training programme at **1st floor of the DLSA Building, Principal District Court Complex, Rajamahendravaram**


REGISTRAR (VIGILANCE)

To

1. The Principal District Judges of East Godavari at Rajamahendravaram and West Godavari at Eluru.
2. All the Registrars, High Court of Andhra Pradesh (for information).
3. All the Judicial Officers working in the Districts of West Godavari and East Godavari.
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.